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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 26th October, 74.

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NOTIFICATION
INCOME TAX

No.763/F.No.203/36/74-ITA.II_/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION

Gujarat Research Society, Bombay.

This notification takes effect from 1st April, 74.

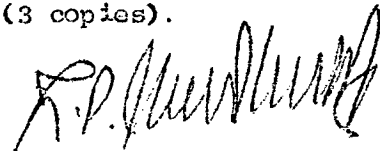
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1. All Commissioners of Income-tax, (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No.4508, New Delhi-110016 with reference to their letter No.18/8/74-AA.II dated 10.10.74.
5. President, Gujarat Research Society, Samshodhan Sadan, South Avenue, Khar, Bombay-400052.
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